



Honourable Shri Justice B. N. Srikrishna

B.Sc., M.A. , LL.M.

1990 - 2001

Bellur Narayanswamy Srikrishna B.Sc., M. A. LL.M. was born on May 21, 1941. He was enrolled as an Advocate of the Bombay High Court on December 23, 1962 and specialised in the field of Labour Laws. Designated as Senior Advocate of the Bombay High Court on July 17, 1987. He was elected as a Member of the Bombay Bar Association, International Bar Association, London and in the Industrial Relations Research Association, U.S.A. He was appointed as an Additional Judge of the Bombay High Court on July 30, 1990 and appointed as permanent Judge of the High Court on October 3, 1991. He was appointed as the the Chief Justice of the Kerala High Court on September 6, 2001. He was appointed as a Judge of the Supreme Court of India on October 3, 2002 . He was appointed as the Chief Justice of India on May 12, 2010. Retired on September 28, 2012.